

by e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/3159/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Sutham Das,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 5th June 2018.

Sub:- **Casual Leave and restricted holiday with Station Leave permission.**

Ref:- Your letter No. DJDH/1452/2018, dtd. 25.05.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 28.05.2018 along with restricted holiday on 29.05.2018 with station leave permission from the evening of 26.05.2018 till the morning of 31.05.2018 has been [✓] granted/ ~~rejected~~.

Yours faithfully,

W 5/6/18

JT. REGISTRAR (VIGILANCE)

*Pds
01/06/18*